

laxity on the part of the Investigation Officer to merit the strictures.

Falsified Recording of FIR Regarding Train Robbery

51. SHRI VIJAY KUMAR YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the report appearing in Patriot dated 15 February 1985 regarding falsified noting of the FIR on a train robbery case in Flying Mail between New Delhi Station and Nizamuddin Station on the night of February 10, 1985 ;

(b) if so, the details thereof ;

(c) whether any enquiry was conducted into this incident ; and

(d) if so, the progress made so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (d). The report appearing in the patriot dated 15. 2. 85 relates to case FIR 60 dated 11.2. 85, police Station, New Delhi. The report was lodged by one Shri B. K. Sharma, the complainant, verbatim and is not falsified. In the original statement of Shri Sharma the number of persons involved in the crime were given is four and accordingly, the case was registered under section 392/34 IPC. On investigation it was found that six persons were involved in the crime and accordingly, the case was registered under Section 395/397 IPC (Dacoity). The investigation of the case is being pursued vigorously.

Influx of Refugees From Sri Lanka

52. SHRI MAHENDRA SINGH :
SHRI K. PRADHANI :
SHRI KAMAL NATH :
SHRI MAHFOOZ ALI KHAN :
SHRI V. S. VIJAYARAGHAVAN :

SHRI B. V. DESAI :
SHRI SAIFUDDIN CHOWDHURY :
SHRI MATI GEETA MUKHERJEE :
SHRI MATI JAYANTI PATNAIK :
SHRI BALASAHEB VIKHE PATIL :
SHRI N DENNIS :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that thousands of terror-stricken Tamils from Sri Lanka, mostly women and children have arrived at Rameshwaram and other parts of Tamil Nadu as refugees during the last six months ending February, 1985 ;

(b) if so, the details thereof ;

(c) the measures taken by Government to provide them food and shelter and rehabilitate them ;

(d) whether the matter was discussed with the Sri Lankan Minister of National Security during his visit in February or otherwise with the Government of Sri Lanka ; and

(e) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) Yes Sir.

(b) Since the beginning of February 1985 a total of 2722 Sri Lanka Tamil families comprising 11,225 members have arrived in Rameshwaram as refugees from Sri Lanka. This number is in addition to over 50,000 who came after the July 1983 disturbances in Sri Lanka and continue to be in India.

(c) Such a large scale and unabated influx of refugees puts a severe strain on the Govt. As the existing accommodation in camps at Mandappam and

Kottapattu in Tamil Nadu can house only 2500 persons. efforts are being made to create additional facilities for shelter and for provision for food for the refugees.

(d) & (e). Yes, Sir, Our concern over the fresh influx of Sri Lankan refugees into India was conveyed to the Sri Lankan Govt. We have urged that conditions should be created in Sri Lanka so there would be no exodus of refugees from Sri Lanka to India and those who are in India would be able to return to their country in safety and dignity.

**Expansion Work of the Runway at
Peelamedu Airport**

54. SHRI R. ANNANAMBI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware that Government of Tamil Nadu have already acquired 41.21 acres of land and handed over to the CPWD in July, 1984 for runway expansion work at Peelamedu Airport ;

(b) whether this work will be given top priority in the Seventh Plan so that modern aircrafts such as Boeing and Air buses could be operated from Peelamedu airport and night services connecting Coimbatore with important cities in the country and abroad introduced ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) Yes, Sir. Land measuring 42.21 acres has been acquired for extension of the existing runway at Peelamedu (Coimbatore) aerodrome. (b) to (d). Having regard to the urgent need for development of Peelamedu airport to make it suitable for regular Boeing 737 operations, provi-

sion has been made in the Annual Plan, 1984-85 and has also been proposed for inclusion in the Seventh Plan for civil works pertaining to extension and strengthening of runway and associated pavements as well as extension/modification of the terminal building. The civil works will be taken up and completed in the Seventh Plan period. The aerodrome is presently equipped with Medium intensity Runway Lighting System, Taxi-way lights and Apron lights. To facilitate night operations with Boeing-737 aircraft, 2-Bar Visual Approach Slope Indicator System (VASIS) is also being provided. This work is expected to be completed by the end of June, 1985.

**American Plans for Development of
Components of a System for Star
war in Indian Ocean.**

55. SHRI ANANTA PRASAD SETHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the U.S.A. Plans to deploy on its basis in the Indian Ocean, components of a system for star war ;

(b) whether the construction of a new station for anti-satellite directing system is already underway in Diego Garcia ;

(c) whether reports have also been received that preparations are also underway for stationing F-15 fighter bombers, equipped with special rockets for hitting targets in the space ;

(d) if so, the details in this regard, if any reports have been received by Government of India in this regard ; and

(e) the names of the countries who have protested in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) Government of India are aware of reports on the possibility